

- (b) if so, the details of thereof; and
- (c) the details of funds released, so far, to these States, District -wise?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) to (c) The details of allocation and expenditure during 2016-17 for development and expansion of roads in the state of Jharkhand, Telangana and Andhra Pradesh are as under:-

(₹ in crore)

Head	Jharkhand		Telangana		Andhra Pradesh	
	Allocation 2016-17	Cumulative Expenditure/ Release upto October'16	Allocation 2016-17	Cumulative Expenditure/ Release upto October'16	Allocation 2016-17	Cumulative Expenditure/ Release upto October'16
NH(O)	220.00	51.00	300.00	112.76	800.00	338.28
NHDP	0	0	75.00	61.99	1300.00	876.27
LWE	150.00	93.42	75.00	5.20	10.00	0.10
CRF	180.44	110.55	280.73	280.73	382.06	306.74

Expenditure of ₹150 cr. in Jharkhand, ₹ 152 cr. in Telangana and ₹ 378 cr. in Andhra Pradesh have also incurred on the ongoing NH projects by National Highway Authority of India.

#### **Trees cut for widening of NH-1 and Raipur-Bilaspur highway**

†2185. SHRIMATI CHHAYA VERMA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether widening and six laning of National Highway-1 and Raipur-Bilaspur highway is going on for which trees are being cut on a large scale;
- (b) if so, the number of trees cut/are likely to be cut due to the said widening work and the target of planting new trees in place of the tree that have been cut down and by when they would be planted; and
- (c) the details of steps taken to compensate for damage caused to environment due to this construction?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) Yes Sir.

†Original notice of the question was received in Hindi.

(b) and (c) There are total 8847 trees proposed for cutting in Raipur-Bilaspur section. As per Schedule 'B', clause 10 of the Contract Agreement "The number of trees which are required to be planted for the Concessionaire as compensatory afforestation should be as per Forest Conservation Act, ten times the number of trees cut. The scheme of plantation is to be submitted by the Contractor and plantation will be completed in July 2017 and will be maintained for 04 years.

#### **Accidents on national highways**

2186. SHRI SHANTARAM NAIK: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of accidents on National Highways during the last two year;
- (b) the details of National Highways and States involved therein;
- (c) the total number of injuries and deaths;
- (d) the quantum of damages caused to vehicles;
- (e) the number of cases of deaths and injuries in highway accidents in which compensation is paid; and
- (f) the number of cases in which criminal prosecutions have been launched and punishment awarded?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) to (c) Details indicating State /UT-wise number of road accidents, persons killed and persons injured on National Highways during 2014 and 2015 are given in the Statement (*See below*).

- (d) Ministry of Road Transport & Highways has no information in this regard.

(e) and (f) The Motor Vehicles Act, 1988 provides for compensation to Motor Accident Claim Tribunal (MACT) or Civil Court, as the case may be, on the principle of fault/negligence of the driver of the vehicle causing the accident. In such cases, MACT or the Courts award compensation on the merits of each case. Setting up of these courts comes within the purview of the respective State Governments.